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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.769/2002

New Delhi this the 21st day of March, 2002

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Pal Devendra Singh,
S/O Sh.Ram Nath Pal,
2391, Jhingur Pura,
Post Office- Sankat Mochan,
Mathura (UP)

..Applicant
(By Advocate Shri D.P.Sharma)

VERSUS

1. Union of India through the
Secretary to the Govt.of India,
Ministry of Defence, South Block,
New Delhi.
2. The Director General of Medical
Services (Army), Adjutant General's
Branch (DGMS -3(B) Section),
Army Headquarters, DHQ Post Office,
'L'Block, New Delhi
3. The Officer Commanding
Military Hospital, Mathura -Cantt.

..Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R.Adige, Vice Chairman (A)

Applicant impugns the respondents order dated
4.3.2002 (Annexure A 1) keeping his appointment in
abeyance till the implementation of the Tribunal's order
dated 3.12.2001 in OA 3332/2001 filed by Shri Sushil
Kumar Yadhav.

2. We have heard applicant's counsel, Shri
D.P.Sharma who states that applicant was not a party in
the aforesaid OA and therefore, the aforesaid order
cannot operate against him.

3. Under the circumstances we consider it fit and proper to dispose of the OA at the preliminary stage with a direction to the respondents to take a final decision in the matter in the light of the aforesaid order dated 3.12.2001 within a period of six weeks from the date of receipt of a copy of this order, if already not taken.

4. Pursuant to the order passed if any grievance (still survives, it will be open to the applicant to agitate the same through appropriate original proceedings, in accordance with law, if so advised.

5. Let a copy of this OA should also be enclosed along with this order.

6. OA is disposed of accordingly.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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